NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

2. IA 2049(MB)2024
IN
C.P. (IB)/3073(MB)2019

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **01.05.2024**

Name of the Party: Gannon Dunkerley & Co. Ltd
Vs
Sangeeta Aviation Services Pvt Ltd

Section 7, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Manoj Mishra, Ld. Counsel for the Applicant present through physical mode.

   IA-2049/2024

2. This is an Application filed u/s 60(5) by the Applicant to place record Second Progress Report on record. The same is taken on record to that effect.
3. In view of aforesaid, the present Application is allowed and disposed of.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

/Dubey/